

SUPREME COURT OF INDIA
CASH & ACCOUNTS-II

Sub: Displaying of approved panel of nationalized banks offering highest rate of interest for investment of amounts in Fixed Deposits for the Month of SEPTEMBER 2017.

The following are the interest rates offered to Supreme Court of India by the empaneled nationalized banks on deposits. Any nationalized bank can offer interest rates higher than the rates given below for one or more term. On such offer being made, the nationalized bank making the offer will automatically replace the existing nationalized bank for the amount and/ or period for which the offer is made.

- 1) **For the amount BELOW Rs. ONE CRORE :**
 - I) **7 to 14 days**
5.00%
 - II) **15 to 29 days**
5.50%
 - III) **30 to 45 days**
5.50%
 - IV) **46 to 90 days**
5.50%
 - V) **91 to 179 days**
6.50%
 - VI) **180 to less than One year**
6.50% (180 days to less than 10 mon.)
6.75% (10 mon-14 months)
 - VII) **One year less than 2 years**
6.75% (10 months less than 14 months)
6.60% (14 months less than 2 yrs.)
 - VIII) **2 years to less than 3 years**
6.50% (upto 2 yrs.)
6.60% (above 2 yrs.)
 - IX) **3 years to less than 5 years**
6.60%

Contd...2/-

X) 5 Years and above

6.50% (upto 10 yrs.)

2 For amounts Rs. ONE CRORE upto FIVE CRORE

I) 7 to 14 days

4.50%

II) 15 to 29 days

5.25%

III) 30 to 45 days

5.25%

IV) 46 to 90 days

5.25%

V) 91 to 179 days

5.25%

VI) 180 to less than One year

5.25%

VII) One year less than 2 years

5.50% (for less than 5 crore)

5.30% (exact for 1 yr. for Rs.5 Cr. & abv.)

5.25% (above 1 year for Rs. 5 Cr. & abv.)

VIII) 2 years to less than 3 years

5.50% (for less than 5 crore)

5.25% (for Rs.5 Cr. & abv.)

IX) 3 years to less than 5 years

5.50% (for less than 5 crore)

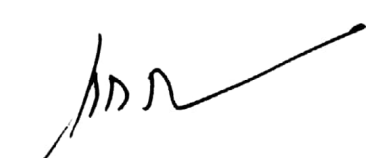
5.25% (for Rs.5 Cr. & abv.)

X) 5 Years and above

5.50% (for less than 5 crore)

5.25% (for Rs.5 Cr. & abv.)

Dated: 04.09.2017


(P.S.N. MURTHY)
A.R.-cum-D.D.O.
Supreme Court of India